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Title : Need to repair the breached canal 'Kanniyamadhagu' in Tenkasi Parliamentary Constituency, Tamil Nadu.

SHRI P. LINGAM (TENKASI): Kanniyamadhagu canal from Shenbagavalli river running between Tamil Nadu and Kerala in the western ghats situated in the Sivagiri taluk in my constituency breached in 1975. It has not been renovated till date. Irrigation potential of this canal benefitted about 25 thousand acres of land in cultivation in Sivagiri taluk, Sankaran Kovil taluk and Sathur taluk of my Tenkasi constituency. Apart from enhancing food production this water flow helped meeting drinking water shortage too.

The breached canal remains unattended causing great hardship to people in this area. The westward wasteful flow of Shenbagavalli waters into the Arabian sea has not been arrested as yet. The Government of Tamil Nadu has not been able to carry out repair works as the canal breach has occurred in the area that comes under the jurisdiction of Government of Kerala's Kattappanai PWD office in the Idukki district of Kerala. Also, the area is located in a Tiger Sanctuary. As the Government of Tamil Nadu is ready to spend money on the repair and renovation works, I urge upon the Union Government to intervene to help save the poor farmers of the Tenkasi constituency.